

HIGH COURT OF MEGHALAYA SHILLONG

NOTIFICATION

Dated, Shillong, the 3rd December, 2020

No.HCM.II/440/2013-Estt/

Hon'ble the Chief Justice, High Court

of Meghalaya, in supersession of all previous orders is pleased to reconstitute the Gender Sensitisation and Internal Complaints Committee at the High Court and District Courts under Regulation 4 of the Gender Sensitisation & Sexual Harassment of Women at the High Court of Meghalaya and District Courts (Prevention, Prohibition and Redressal) Regulations, 2019, as follows:-

High Court of Meghalaya

Sl.No.	Name and Designation of Members	Position
1	Hon'ble Mr. Justice Hamarsan SinghThangkhiew, Judge	Chairperson
2	Smti. Marlene D Khongmen, Registrar	Member Secretary
3	Shri. Subhasis Chakrawarty, Senior Advocate	Member
4	Smti.Pubalee Dutta Bujarbaruah, Senior Advocate	Member
5	Smti.I.M.Syiem Chairperson, Meghalaya State Commission for Protection of Child Rights	Member

East Khasi Hills District, Shillong

Sl.No.	Name and Designation of Members	Position
1	Smti. Persara Syngkon Assistant District & Sessions Judge- cum-Member (MACT)	Chairperson
2	Smti. Rithelda Rymbai, Chief Judicial Magistrate-cum-Assistant District & Sessions Judge	Member Secretary
3	2 (two) senior members of the Bar to be nominated by the District & Sessions Judge, one of whom shall be a woman	Members

West Jaintia Hills District, Jowai

Sl.No.	Name and Designation of Members	Position
1	Smti.Belma Mawrie, District & Sessions Judge	Chairperson
2	Smti.Ranee M. Kharsyntiew, Chief Judicial Magistrate	Member Secretary
3	2 (two) senior members of the Bar to be nominated by the District & Sessions Judge, one of whom shall be a woman	Members

West Garo Hills District, Tura

Sl.No.	Name and Designation of Members	Position
1	Smti.Dashalene Kharbteng District & Sessions Judge	Chairperson
2	Smti. Anjeline M Pariat Chief Judicial Magistrate-cum Secretary, District Legal Services Authority	Member Secretary
3	2 (two) senior members of the Bar to be nominated by the District & Sessions Judge, one of whom shall be a woman	Members

Ri-Bhoi District, Nongpoh

Sl.No.	Name and Designation of Members	Position
1	Shri. Balaram Joshi District & Sessions Judge	Chairperson
2	Smti.Monica K Lyngdoh Chief Judicial Magistrate	Member Secretary
3	2 (two) senior members of the Bar to be nominated by the District & Sessions Judge, one of whom shall be a woman	Members

West Khasi Hills District, Nongstoin

Sl.No.	Name and Designation of Members	Position
1	Smti. Barisuk Khriam District & Sessions Judge	Chairperson
2	Smti.Imarbakordor Lyngkhoi Judicial Magistrate First Class	Member Secretary
3	2 (two) senior members of the Bar to be nominated by the District & Sessions Judge, one of whom shall be a woman	Members

East Garo Hills District, Williamnagar

Sl.No.	Name and Designation of Members	Position
1	Shri. Marba Skhemlon District & Sessions Judge	Chairperson
2	Smti. Evalene Shabong Chief Judicial Magistrate-cum-Secretary, District Legal Services Authority	Member Secretary
3	2 (two) senior members of the Bar to be nominated by the District & Sessions Judge, one of whom shall be a woman	Members

South West Garo Hills District, Ampati

Sl.No.	Name and Designation of Members	Position
1	Smti. Dashalene Kharbteng District & Sessions Judge	Chairperson
2	Smti. Vanessa N Sangma Judicial Magistrate First Class	Member Secretary
3	2 (two) senior members of the Bar to be nominated by the District & Sessions Judge, one of whom shall be a woman	Member

South West Khasi Hills District, Mawkyrwat

Sl.No.	Name and Designation of Members	Position
1	Smti. Barisuk Khriam I/c. District & Sessions Judge	Chairperson
2	Smti. Imarbakordor Lyngkhoi Judicial Magistrate First Class	Member Secretary
3	2 (two) senior members of the Bar to be nominated by the District & Sessions Judge, one of whom shall be a woman	Members

East Jaintia Hills District, Khliehriat

Sl.No.	Name and Designation of Members	Position
1	Smti. Gasalynn Rani District & Sessions Judge	Chairperson
2	Shri. Daniel S Marbaniang Chief Judicial Magistrate	Member Secretary
3	2 (two) senior members of the Bar to be nominated by the District & Sessions Judge, one of whom shall be a woman	Members

North Garo Hill District, Resubelpara

Sl.No.	Name and Designation of Members	Position
1	Shri. Marba Skhemlon I/c District & Sessions Judge	Chairperson
2	Ms. Bandarisha Kharlukhi Judicial Magistrate First Class	Member Secretary
3	2 (two) senior members of the Bar to be nominated by the District & Sessions Judge, one of whom shall be a woman	Members

REGISTRAR GENERAL**Memo No.HCM.II/440/2013-Estt/ 3213A****Dated 3rd December,2020**

Copy to for information:

1. The Registrar-cum-Principal Private Secretary to the Hon'ble, the Chief Justice, High Court of Meghalaya, Shillong.
2. The Private Secretary to Hon'ble Mr. Justice R.V.More, High Court of Meghalaya, Shillong.
3. The Private Secretary to Hon'ble Mr. Justice H.S.Thangkhiew, High Court of Meghalaya, Shillong.
4. The Private Secretary to Hon'ble Mr. Justice W.Diengdoh, High Court of Meghalaya, Shillong.
5. The District & Sessions Judge, Shillong/Tura/Jowai/Williamnagar/Nongpoh/Nongstoin/Ampati/Mawkyrwat/Khliehriat/Resubelpara
6. Smti.I.M.Syiem, Chairperson, Meghalaya State Commission for Protection of Child Rights, Shillong for information.
7. Smti. M.D.Khongmen, Registrar (Admn), High Court of Meghalaya for information.
8. Shri.S.Chakrawarty, Senior Advocate, for kind information.
9. Smti.P.D.Bujarbaruah, Senior Advocate, for kind information.
10. The System Analyst, High Court of Meghalaya for uploading the same in the official website.
11. Notice board.
12. Office file

REGISTRAR GENERAL